

on the 11th August, 1992, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (ii) "I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Wednesday the 12th August, 1992 adopted the following motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect three members of the Rajya Sabha to the Joint Committee on Offices of Profit and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, three members from among the members of the House to the said joint Committee to fill the vacancies caused by the retirement of Shri Som Pal from the membership of Rajya Sabha and the membership of Rajya Sabha and the resignation of Shrimati Kailashpati and Shri Santosh Kumar Sahu from the membership of the said Joint Committee."

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:-

1. Shri S.K.T. Ramachandran
2. SHRI Shiv Pratap Mishra
3. Shri Som Pal

13.48 hrs

**PRE-NATAL DIAGNOSTIC TECHNIQUES  
(REGULATION AND PREVENTION OF  
MISUSE) BILL, 1991**

**Appointment of Member of Rajya Sabha  
to the Joint Committee**

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
WELFARE (SHRIMATI D.K. THARADEVI  
SIDDHARTHA): I beg to move:

"That this House do recommend the Rajya Sabha that Rajya Sabha do appoint one member of Rajya Sabha to the Joint Committee on Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991 in the vacancy caused by the retirement of Shri Bhaskar Annaji Masodhkar from Rajya Sabha and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."

MR. DEPUTY-SPEAKER: The question is :

That this House do recommend the Rajya Sabha that Rajya Sabha do appoint one member of Rajya Sabha to the Joint Committee on Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991 in the vacancy caused by the retirement of Shri Bhaskar Annaji Masodhkar from Rajya Sabha and do communicate to this House the name of the member so approved by Rajya Sabha to the Joint Committee."

*The motion was adopted.*

[Translation]

SHRI CHHEDI PASWAM (Sasaram): Mr. Deputy Speaker, Sir, the entire country is feeling a sense of humiliation due to the dismal performance of our players in the Olympics. (Interruptions) But the hon. Minister is the least concerned about it and he should resign from his post. (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): Mr. Deputy Speaker, Sir, please instruct them. (Interruptions). You see, how they are politicising the issue?

13.50 hrs

PRE-NATAL DIAGNOSTIC TECHNIQUES (REGULATION AND PREVENTION OF MISUSE) BILL

**Extension of time for the presentation of the Report of the Joint Committee**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): I beg to move:

"That this House do further extend upto the end of the Winter Session, 1992, the time for presentation of the Report of the Joint Committee on the Bill to provide for the regulation of the use of Pre-Natal Diagnostic Techniques for the purpose of detecting genetic or metabolic disorders or chromosomal abnormalities or certain congenital malformations or sex-linked disorders and for the prevention of the misuse of such techniques for the

purpose of pre-natal sex determination leading to female foeticide; and for matters connected therewith or incidental thereto."

MR. DEPUTY-SPEAKER: The question is:

"That this House do further extend upto the end of the Winter Session, 1992, the time for presentation of the Report of the Joint Committee on the Bill to provide for the regulation of the use of Pre-natal Diagnostic Techniques for the purpose of detecting genetic or metabolic disorders or chromosomal abnormalities or certain congenital malformations or sex-linked disorders and for the prevention of the misuse of such techniques for the purpose of pre-natal sex determination leading to female foeticide; and for matters connected therewith or incidental thereto."

*The motion was adopted.*

[Translation]

(Interruptions)

SHRI CHHEDI PASWAN (Sasaram): Mr. Deputy Speaker, Sir, this is an issue of the country's prestige. Please ask the hon. Minister to resign.

[English]

MR. DEPUTY SPEAKER: Mr. Paswan, you give a separate notice.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH